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ITEM NO.65

REGISTRAR COURT.2

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).29665/2012

RAM KUMAR

Petitioner(s)

VERSUS

BOARD OF REVENUE U.P., LUCKNOW & ORS. Respondent(s)  
(With prayer for interim relief and office report )

Date: 28/11/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Vivek Singh,Adv.  
Mr. Shivansh Singh,Adv.

For Respondent(s) Mr. Upendra Mishra,Adv.  
Mr. Vinay Garg,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Notice is awaited from respondent Nos. 1 and 2. It is submitted that Mr. Vinay Garg, Advocate has been instructed to appear on behalf of respondent No.2. Seeks time for filing Vakalatnama and Counter Affidavit. Granted.

List the matter on 28.1.2014.

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|(SUNIL THOMAS)  
|Registrar

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